

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/508(KB)2017
IA(I.B.C)/824(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS TIRUPATI JUTE INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
Mr. Rahul Sharma, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/824(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the modified List of Stakeholder's Consultation Committee which is placed at pages 28 to 68.
 - b. Accordingly, IA(I.B.C)/824(KB)2024 is disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**